

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 2304
ANSWERED ON 19TH DECEMBER, 2025

IMPLEMENTATION OF ODOP UNDER PMFME IN ANDHRA PRADESH.

2304. SHRI SANA SATHISH BABU:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) impact of One District One Product (ODOP) on employment and income generation, district-wise, especially in Kakinada;
- (b) details of skill development, capacity building, financial and technical support provided under the scheme;
- (c) list of products identified under ODOP under PMFME in Andhra Pradesh, district-wise, including Kakinada;
- (d) market linkages and export measures created, along with district-wise revenue generated in the past five years; and
- (e) measures taken to ease credit facilities for entrepreneurs involved in ODOP products, with district-wise details?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country. The Scheme adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. It provides the framework for value chain development and alignment of support infrastructure. Under the Scheme, preference is given to ODOP products. Till date 31st October, 2025, ODOP has been notified for the 726 districts for 35 States/ UTs. Fish & Shrimp based products have been identified as ODOP for the Kakinada district. Overall, 8,54,167 direct and indirect employment has been generated including 909 in Kakinada district.

The technology and financial support through PMFME Scheme has helped entrepreneurs by increasing their production capacity, turn over and business growth, leading to income generation, market access/linkages and promotion of vocal for local.

(b): The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme are at **Annexure I**.

(c): ODOP has been approved for all the 26 districts for the State of Andhra Pradesh. The district-wise ODOP list is at **Annexure II**.

(d): Under the Branding & Marketing component of PMFME Scheme, grant of upto 50% of the eligible project cost is provided to groups of FPOs, cooperatives, SHGs and State or regional SPVs of micro food processing enterprises to develop a common umbrella brand at the State or regional level. The component provides support for packaging & branding, quality control, tie-ups with retail and e-commerce platforms, product standardization and food safety

adherence for consumer retail sales. The data related to district-wise revenue generation is not maintained by the Ministry.

(e): Under the scheme 35% credit linked subsidy is provided on the credit loan from banks. A total of 12 nationalized, 20 private and 165 other banks are partnering in the implementation of scheme to ensure the credit access to entrepreneurs. Regular review meetings are held with State / UT Governments and participating Banks to monitor the loan sanction. Further, handhold support is provided through District Resource Persons for preparation of Detailed Project Report (DPR), filing of application, facilitation of sanction and disbursement of loan as well as formalisation of micro food processing units. 8101 loans have been sanctioned and Rs. 96.4 crore subsidy has been released for the State of Andhra Pradesh. The district-wise loan sanctioned for the State of Andhra Pradesh is at **Annexure III**.

Further, seed capital support of upto Rs. 40,000 per SHG member is provided for the purchase of small equipment and tools and working capital. SHG members engaged in food processing are mobilized through State Rural Livelihood Mission (SRLM) for rural areas and State Urban Livelihood Mission (SULM) for urban areas. For the State of Andhra Pradesh, seed capital amount of Rs. 139.88 crore has been sanctioned for 36926 SHG members.

**ANNEXURE REFERRED IN REPLY TO PART (b) OF THE RAJYA SABHA
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The details of financial assistance available under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Program (EDP) modified to meet the requirement of food processing industry and product specific skilling.

**ANNEXURE REFERRED IN REPLY TO PART (c) OF THE RAJYA SABHA
UNSTARRED QUESTION NO. 2304 FOR ANSWER ON 19.12.2025 REGARDING
“IMPLEMENTATION OF ODOP UNDER PMFME IN ANDHRA PRADESH”****District-wise list of ODOP for the State of Andhra Pradesh**

Sl. No.	District	ODOP
1	Ananthapur	Groundnut Products
2	Chittoor	Tomato based Products
3	East Godavari	Banana
4	Guntur	Spices (Chilli and Turmeric)
5	Kadapa	Banana based Products
6	Krishna	Fish & Shrimp based products
7	Kurnool	Pulses based Products
8	Nellore	Rice based products (eg. flaked & puffed)
9	Prakasam	Pulses based products
10	Srikakulam	Cashewnut based Products
11	Vishakhapatnam	RTE & RTC (eg. Traditional Local Snacks)
12	Vizianagaram	Millets (eg. ragi and korra)
13	West Godavari	Fish & Marine based products
14	Parvathipuram Manyam	Minor Forest Produce (eg. tamarind and amla)
15	Alluri Sitharama Raju	Coffee
16	Anakapalli	Sugarcane (eg. Jaggery cubes, powder and liquid jaggery)
17	Kakinada	Fish & Shrimp based products
18	Konaseema	Coconut
19	Eluru	Pulses (eg. Black gram and green gram)
20	NTR	RTC & RTE (eg. Ulavacharu)
21	Palnadu	Pulses (eg. Vinukonda Red gram)
22	Bapatla	Spices (eg. Chillies & turmeric)
23	Nandyal	Millets based products
24	Sri Sathya Sai	Groundnut
25	Tirupati	RTC & RTE (eg.bengal gram muruku)
26	Annamayya	Tamarind

ANNEXURE III**ANNEXURE REFERRED IN REPLY TO PART (e) OF THE RAJYA SABHA
UNSTARRED QUESTION NO. 2304 FOR ANSWER ON 19.12.2025 REGARDING
“IMPLEMENTATION OF ODOP UNDER PMFME IN ANDHRA PRADESH”****District-wise loan sanction for the State of Andhra Pradesh**

S.No	Districts	Number of Loan Sanctioned
1	Alluri Sitharama Raju	1100
2	Anakapalli	370
3	Anantapur	246
4	Annamayya	105
5	Bapatla	246
6	Chittoor	355
7	East Godavari	465
8	Eluru	308
9	Guntur	228
10	Kakinada	303
11	Konaseema	422
12	Krishna	194
13	Kurnool	393
14	Nandyal	145
15	NTR	178
16	Palnadu	121
17	Parvathipuram Manyam	249
18	Prakasam	250
19	Spsr Nellore	328
20	Sri Sathya Sai	147
21	Srikakulam	670
22	Tirupati	308
23	Visakhapatnam	146
24	Vizianagaram	467
25	West Godavari	245
26	Y.S.R.	112
	Total	8101
